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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2016
NAME OF THE PETITIONER(S) : John S. Dorai
NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others
SECTION : 241

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. Padmanabhis	Petitioner	
2.	A. Immamur	Petitioner	
3.	D. Prabhakar Murthy Anandkumar	in E.A. no. 62+44/2017 } R1	
4.	S. Bharathirajan.	R2 to R11	

ORDER

Counsel representing both the parties are present. In CA 43/2017, CA 44/2017 & CA 49/2017, counsel for R3 to R12 have not filed the counter and sought time. Time extended at request to file memo as per his submissions in relation to the reply in CA 43/2017, CA/44/2017 and CA 49/2016 and furnish copy of the same to the other side. Put up on 13.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)